

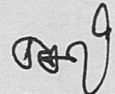
②

O.A. No. 575/05

8.7.2005.

Hon'ble Mr. Justice S.R. Singh, V.C.

Though the matter was listed before the Registrar, Sri D. Tiwari, holding brief of Sri P. Srivastava, counsel for the applicant submits that he has moved an application for dismissal of the O.A. as withdrawn. Accordingly, the case was taken up. The O.A. is, therefore, dismissed as withdrawn.


V.C.

Girish/-

OR
Copy of order
prepared.

JK
157-05